

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:5118
ANSWERED ON:27.08.2010
MEDICAL AND PARAMEDICAL INSTITUTIONS
Patel Shri Lalubhai

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Union Government has received proposals from various quarters for the setting up of medical and paramedical institutions in the Union Territories including Dadra and Nagar Haveli;
- (b) if so, the details thereof during the last three years and the current year along with the action taken thereon, UT-wise;
- (c) if not, whether the Government proposes to start such courses in these UTs;
- (d) if so, the details thereof; and
- (e) the provisions made for the reservation of seats for the students belonging to these UTs?

Answer

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE(SHRI DINESH TRIVEDI)

- (a)&(b): The Central Government had received four proposals for setting up of medical colleges from Union Territories, 03 from National Capital Territory of Delhi and 01 from Puducherry during the last three years. Permission has been granted to one medical college in Delhi on the basis of recommendations of Medical Council of India. Further, so far, no proposal has been received for setting up of paramedical institutions in the Union Territories including Dadra and Nagar Haveli.
- (c) No.
- (d) Does not arise.
- (e) With regard to reservation of seats in medical colleges, State Governments/UTs follow their own reservation policy. However, certain seats are allocated in medical and dental colleges for MBBS & BDS courses to the UTs who do not have colleges of their own.